5

BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 75/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

Name of the Company:

Bhagwati Corporation

V/s.

Shrinidhi Laminates Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. ANIP A GANDHI	ADVOCATE	APPLICATT	AV
2. CHITRATEET	ADVOCATE	A D	Mady
UPADHYXY		RESPONCENT	

<u>ORDER</u>

Learned Advocate Mr. Anip Gandhi present for Operational creditor/ Applicant. Learned Advocate Mr. Chitrajeet Upadhyaya present for Respondent.

Learned Advocate Mr. Chitrajeet Upadhyaya filed Vakalatnama for Respondent.

Applicant filed additional affidavit along with copy of reply notice dated 17.11.2016.

Objections filed by Respondent.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent.

At request of Learned Counsel for Respondent for filing further documents.

List the matter on 23.08.2017 for further hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of August, 2017.